

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 68 OF 2017 &  
IA NO. 215 OF 2017**

**Dated: 28<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of:-**

**Indian Wind Power Association ...Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Kumar Mihir**

**ORDER**

Issue notice to the Respondents returnable on 04.05.2017. Dasti, in addition, is permitted.

List the matter on **04.05.2017**.

**(I.J.Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/kt